

IN THE INCOME TAX APPELLATE TRIBUNAL
“G” BENCH, MUMBAI
BEFORE SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER &
SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER

ITA No. 6214/Mum/2017

(A.Y: 2012-13)

Syngenta Crop Protection P Ltd., Amar Paradigam, Survey No. 110/11/13 Baner Road, Pune – 411045.	Vs.	ACIT 1(3)(1) Rm No. 540, 5 th Floor, Aayakar Bhavan, MK Marg, Mumbai
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AAACZ0193L		
Appellant	..	Respondent

Appellant by :	Shri Nemin Shah, AR
Respondent by :	Shri Dinesh Paruchu, Sr. DR

Date of Hearing	22.03.2021
Date of Pronouncement	24.03.2021

आदेश / O R D E R

PER PAVAN KUMAR GADALE:

This appeal is filed by the assessee against the order of the Commissioner of Income Tax (Appeals) - 03 Mumbai, passed u/s. 143(3) and 250 of the Income Tax Act, 1961.

2. At the time hearing, the Ld.AR has filed a letter dated 08-03-2021 explaining that the assessee is intend to settle the tax litigation by opting for ‘Vivad se Vishwas Scheme 2020’(VSVS2020) and filed an application in

Form No. 1 & 2 under VSVS Rules 2020. Contra, the Ld. DR has no objections.

3. We heard the rival submissions and perused the material on record. Since the assessee has opted for 'Vivaad se Vishwas Scheme 2020' and the Ld.AR has filed a letter dt 08-03-2021 mentioning that the assessee has applied under VSVS 2020 and has received Form-3 from the Income Tax Department. We are of the view that, no purpose will be served in keeping the appeal pending. Accordingly, we dismiss the appeal of the assessee as withdrawn and the assessee is given liberty to move an application u/s 254(2) of the Act to recall the present order as per provisions of Law.

4. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open court on 24.03.2021

Sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER

Sd/-
(PAVAN KUMAR GADALE)
JUDICIAL MEMBER

Mumbai, Dated 24.03.2021

KRK, PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / The CIT(A)
4. आयकर आयुक्त(अपील) / Concerned CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

1.

(Asst. Registrar)
ITAT, Mumbai